

Title: Regarding problems being faced by Ex-Servicemen.

SHRI JUAL ORAM (SUNDERGARH): Mr. Speaker, Sir, about 22,000 ex-servicemen living in different parts of Orissa are passing their days in dire poverty. They have not been provided any assistance to earn their livelihood. There is a provision in the Recruitment Rules of the State Government to fill up three per cent of the vacancies by the ex-servicemen. There is a similar provision to provide reservation for them in the public sector undertakings. But due to lack of proper co-ordination, the ex-servicemen are not being recruited against the posts reserved for them. A decision was taken by the State Government to provide five acres of land to each ex-serviceman who has fought the war between 26th October, 1962 and 31st January, 1964. This decision has not been carried out in the case of each identified ex-serviceman who has fought the war in the forward area. Due to lack of proper co-ordination in implementing the decision of the Government and in the absence of any directions from the Centre, the ex-servicemen and their family members are passing their days in great hardship.

Unless the Central Government intervenes in the matter, the ex-servicemen, who have contributed a lot for the sake of the nation, will continue to suffer. As such, I demand that the Central Government should set up a cell, with contribution of matching grants to the State of Orissa, for the suitable rehabilitation of the ex-servicemen and their family members.

Thank you.